OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, CENTRAL DISTRICT, TIS HAZARI COURTS, DELHI.

<u>DUTY ROSTER FOR THE MONTH OF AUGUST-2025,</u> <u>CENTRAL DISTRICT.</u>

The following Judicial Magistrates First Class, Central District will work as Duty Magistrate, on the dates noted against their names. It is enjoined upon the Duty Magistrates to hold trial of accused persons involved in petty cases whenever necessary and to attend all urgent matters, such as recording of dying declaration etc. whenever such matter is placed before them. They should always be available in their homes on the day of duty.

On Sundays, Second Saturday and other holidays, they are required to reach to court by 11:00 AM and remain there up to 06:00 PM or till the disposal of remand and other misc, work whichever is later. On working days Duty Magistrates shall remain in the court till 06:00 PM. The duty Magistrate would be assisted by his/her own staff.

In case of any difficulty to work on any particular day, the concerned Officer may get the duty exchanged, on mutual basis with any other Officer who is willing to perform duty on that day. Order be got issued in that regard well in advance, so that there is no inconvenience to anyone.

The Ld. Duty Magistrate shall also dispose off Traffic/STA Chailans (Impounded vehicles) on their day of duties on holidays.

The Ld. Duty Magistrate shall also work at Outreach Clinic IHBAS near Jama Masjid, Urdu Park, Gate No. 2, Delhi on all Mondays, on need basis.

SI. No	Name of Ld. JMFC.	Days of Duty	Holidays	Court Room No.
1	Ms. Bharti Beniwal, JMFC R/o 250, Kautilya Apartment, Sector- 14, Dwarka, New Delhi.	01-08-2025 02-08-2025		264
2	Ms. Preeti, JMFC R/o H No. 465, Nehru Enclave, Alipur, Delhi.		03-08-2025	150
3	Ms. Payal Singal, JMFC R/o 1673, Neelkanth Apartments Sector-13, Rohini, Delhi.	04-08-2025		286
4	Ms. Sayesha Chadha, JMFC R/o 39/2, Shakti Nagar, Delhi.	05-08-2025		272
5	Sh. Manuj Kaushal, JMFC R/o H. No. 1707, Delhi Administration Flats, Gulabi Bagh, Delhi	06-08-2025		37
6	Ms. Shaina Goyal, JMFC R/o A-7, Pushpanjali Enclave, Pitampura, Delhi	07-08-2025	7	343

R/o A-2/146-147, Second Floor, Sector-11, Rohini, Delhi-150 Sector-12, Rohini, Delhi-150 R/o H. No. 145-146, Pocket-G-27, Sector-3, Rohini, Delhi-150 Sector-3, Rohini, Delhi-150 Sector-3, Rohini, Delhi-150 Sector-17, Rohini, Delhi-150 Sector-17, Rohini, Delhi-150 Sector-17, Rohini, Delhi-150 R/o G-406, Gitanjali Apartments, Karkardoome, Delhi Sh. Danveer, JMFC R/o YA-06, Sah Yikas Apartment I7 Extension, Delhi-92 12-08-2025 1,CBA-1 1,CB	7	Dr. Raj Kumar Singh, JMFC			
R/O H. No. 145-146, Pocket-G-27, Sector-3, Rohini, Delhi. 9 Ms. Preeti Rajoria, JMFC R/O E-3/74, Upper Ground Floor, Sector -17, Rohini, Delhi. 11-08-2025 32 2, CBA-I R/O C-406, Gitanjali Apartments, Karkardoome, Delhi 12-08-2025 2, CBA-I R/O VA-06, Sah Vikas Apartment I P Extension, Delhi-92 12-08-2025 1.CBA-I I P Extension, Delhi-92 14-08-2025 1.CBA-I I P Extension, Delhi-92 14-08-2025 13		R/o A-2/146-147, Second Floor	08-08-2025	8 8	241
R/O B-3/34, Upper Ground Floor, Sector -17, Rohini, Delhi.	8	R/o H. No. 145-146, Pocket-G-27	,	09-08-2025	273
R/O C-406, Gitanjali Apartments, Karkardoome, Delhi 2, CBA- 2, CBA-	9	R/o B-3/34, Upper Ground Floor.		10-08-2025	32
R/o YA-06, Sah Vikas Apartment 19 Extension, Delhi-92 13-08-2025 13-08-2025 14-08-2025	10	R/o C-406, Gitaniali Apartments.	11-08-2025		2, CBA-I
R/o 413, Sec. 22A, Pocket-C, Palam Vihar, Gurugram 14-00-2025 138 15-08-2025 138 15-08-2025 138 15-08-2025 138 15-08-2025 138 15-08-2025 138 15-08-2025 138 15-08-2025 138 15-08-2025 138 15-08-2025 138 15-08-2025 138 15-08-2025 138 15-08-2025 138 15-08-2025 138 15-08-2025 138 15-08-2025 15-	11	R/o YA-06, Sah Vikas Apartment			I,CBA-I
R/O Flat No. 406, Tower SEMA, Shipra Srishti, Ahinsa Khand-I, Indirapuram, UP-201014 Sh. Karanbir Singh, JMFC R/o 160-161, C-7, Sector-8, Third Floor, Rohini, Delhi. 17-08-2025 26		R/o 413, Sec. 22A, Pocket-C, Palam Vihar, Gurugram	14-08-2025		247
R/o 160-161, C-7, Sector-8, Third Floor, Rohini, Delhi. 18-08-2025 33 33 34 341 34	13	R/o Flat No. 406, Tower SEMA, Shipra Srishti, Ahinsa Khand-I, Indirapuram,		10 T	138
R/o 4th Floor, BE-7, Shalimar Bagh, Delhi 19-08-2025 507, Ext. Block Sh. Arvind Tomar, JMFC R/o 341, DDA Flats, Pocket-1 50-08-2025 507, Ext. Block 507, Ext.	14	R/o 160-161, C-7, Sector-8, Third		17-08-2025	26
R/o 341, DDA Flats, Pocket-I Sector-9, Dwarka, Delhi. 20-08-2025	15	R/o 4th Floor, BE-7, Shalimar Bagh,	18-08-2025		33
R/o C-4, Pocket-7, Kendriya Vihar, Sector-82, Noida, UP 22-08-2025 149	16	R/o 341, DDA Flats, Pocket-I			507, Ext. Block
F-227, Sector-9, New Vijay Nagar, Ghaziabad, UP 19 Ms. Gita, JMFC R/o Flat No. 2099, Type-V, Delhi Admn. Flats Gulabi Bagh, Delhi. 20 Ms. Ravisha Sidana, JMFC R/o Pharma Apartments, B-1/10, Ground Floor, I P Extension, Patparganj, Delhi. 21 Ms. Urvi Gupta, JMFC R/o F-150, Upper Ground Floor, Mansarovar Garden, New Delhi. 22 Sh. Pranjal Gangwar, JMFC R/o H No.307, Shikha Apartment, 30-08-2025 30-08-2025 30-08-2025	17	R/o C-4, Pocket-7, Kendriya Vihar,	and the second s		101, CBA-II
R/o Flat No. 2099, Type-V, Delhi Admn. Flats Gulabi Bagh, Delhi. 20 Ms. Ravisha Sidana, JMFC R/o Pharma Apartments, B-1/10, Ground Floor, I P Extension, Patparganj, Delhi. 21 Ms. Urvi Gupta, JMFC R/o F-150, Upper Ground Floor, Mansarovar Garden, New Delhi. 22 Sh. Pranjal Gangwar, JMFC R/o H No.307, Shikha Apartment, 30-08-2025 30-08-2025	18	F-227, Sector-9, New Vijay Nagar,	23-08-2025		149
R/o Pharma Apartments, B-1/10, Ground Floor, I P Extension, Patparganj, Delhi. 21 Ms. Urvi Gupta, JMFC R/o F-150, Upper Ground Floor, Mansarovar Garden, New Delhi. 22 Sh. Pranjal Gangwar, JMFC R/o H No.307, Shikha Apartment, 30-08-2025	19	R/o Flat No. 2099, Type-V, Delhi	25-08-2025	24-08-2025	288
R/o F-150, Upper Ground Floor, Mansarovar Garden, New Delhi. 22 Sh. Pranjal Gangwar, JMFC R/o H No.307, Shikha Apartment, 30-08-2025	20	R/o Pharma Apartments, B-1/10, Ground Floor, I P Extension,		*	1,CBA-II
R/o H No.307, Shikha Apartment, 30-08-2025		R/o F-150, Upper Ground Floor, Mansarovar Garden, New Delhi.	28-08-2025		201, CBA-II
	22	R/o H No.307, Shikha Apartment,	E		202, CBA-II

23	Ms. Shipra Dhankar, JMFC		31-08-2025	180
	R/o D-52, Panchsheel Enclave, New Delhi	,		
1		27001100 N. O. O. O.		

Remarks:

- 01. The dates which are underlined, fall on Sunday, Second Saturday and Holidays.
- O2. When any working day is declared a holiday, the Duty Magistrate on that day will be deemed as Duty Magistrate for whole day without any further order.
- 03. Duty Magistrate shall hold court on Sundays, Second Saturdays and Holidays etc. in Room Numbers mentioned against their names.
- O4 It is impressed upon the JMsFC to complete their work, in particular signing of orders passed on the day, as also on warrants for example release warrants, remand warrants etc. pursuant to such orders as aforesaid, before leaving the court at the end of the court hours, and not to leave such work for the duty MagIstrate of the day.
- Of. The Duty Magistrate deputed for holidays, Second Saturday and Sundays, etc. shall look after the cases of CBI, Warrants of Arrest issued by the authorities beyond Delhi. He shall also dispose off the matters presented by Railway Police and all other matters not specifically mentioned herein. Ld. Judicial Officers shall deal with all court work of their respective courts including remand work /bail bonds, marking of TIP and application for recording of statement under section 183 BNSS, etc till 05:00 PM.
- The Duty Magistrate of the day shall report at Video Conferencing Room latest by 12:00 noon and shall dispose off the work as per direction of this office contained in office order No. 8340-80/MM/CMM/2008 dated 28-07-2008. The Duty Magistrate shall not ordinarily do the work of any Link Magistrate on the day of his/her duty, except when assigned by the undersigned. If such work of an officer comes to him/her, it shall be put up before next Link Magistrate of such officer without formal marking. This issues with the approval of the Ld. District & Sessions Judge (HQ) dated 16-10-2017 in supersession of earlier order of this office bearing No. 996-1024/CMM/Central/2017 dated 01-02-2017.
- 07. The Ld. JMsFC deputed for duty and the staff of their courts who will work on such days shall be entitled to avail Special Casual Leave (Compensatory Leave) in lieu of the duty performed on such day (s) as per rules. The special casual leave (compensatory) of the JMsFC shall be routed through and after verification by the undersigned. The JMsFC while forwarding the application of the staff for grant of such special casual leave (compensatory) shall verify that the official concerned had actually worked on a particular date.
- O8. The Judicial Magistrates First Class deputed as Duty Magistrate shall not be allowed to avail leave on the day of their duty in any circumstances. Judicial Magistrates First Class may only be allowed to change their day of duty on mutual exchange basis with prior permission of the undersigned. If the Duty Magistrate is not available on any day due to some inevitable reasons, he/she will send a formal request well in advance for change of duty alongwith the written consent/willingness of the officer agreeing to perform duty in his/her place, to the office of the undersigned, so that appropriate orders may be passed.
- 09. The Judicial Officers who are deputed as Duty Magistrates, if summoned for the day of such duty to appear as witness in a court located in court complex other

than the place of posting will send of formal request in advance to the court where he/she has to appear as a vitness for his/her exemption from court

attendance for that date, he /she may do so in the forenoon session, under intimation to the undersigned (Ref: standing order issued by the Ld. District Judge-I & Sessions Judge, Delhi. Vide No. 42534-684/DM/Gaz.Dated 26-10-1999).

10. In case of transfer of any judicial officer, the newly posted judicial Officer stall work as Duty Magistrate in place of his/her predecessor Judicial Officer.

> (ABHISHEK KUMAR) CHIEF JUDICIAY MAGISTRATE CENTRAL DISTRICT, DELHI

No. 7176-7247/CJM/Central/SS/DR/2025

Dated: 22-08-2025

Copy forwarded for information to:-

- 01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi. (Through Ld. Principal District & Sessions Judge (HQs), Delhi.
- 02. The Ld. Principal District & Sessions Judge (HQs), Delhi.
- 03. The Ld Officer In-Charge, Pool Car, THC, Delhi 04 The Ld. CJMs, all Districts, Delhi/ New Delhi.
- 06. The Ld. Secretary, DLSA, Central District, THC, Delhi. 06. The Ld. Administrative Civil Judge, Central District, Delhi
- The Ld. ACJMs/JMsFC, Central District, THC and Railway Courts, Delhi 07.
- The Ld. Principal Magistrates, JJB-I,II & III, Delhi/New Delhi The Director, Prosecution, THC, Delhi. 08.
- 09.
- The Commissioner of Police and DCsP, North, Central and West District, Delhi 10.
- 11 12. The I G (Prison), Tihar Jail, Delhi/ New Delhi.
 The Secretaries, Bar Association, THC/PHC/KKD/Rohini/Dwarka & Saket Courts.
- The Nazarat Branch/Filing Section, Central District, THC, Delhi. 13.
- 14. 15. The AO (J), Computer Branch, Central District, Delhi. The Care Taking Branch, THC, Delhi.
- 16. The Superintendent Jail, New Delhi/ Law Officer, Tihar Jail/ Lock-Up Incharge, THC, Delhi
- 17. For uploading on Central Web-site Committee though LAYER.
- The Video Conferencing Room, THC, Delhi. 18.
- 19. The Cash Branch, THC, Delhi
- 20. Reader to CJM, Central District, Delhi.
- 21. The Dealing assistant (Leave), Judicial Branch and Admn. Branch-I, I &III, Central, THC, Delhi
- 22. The Guard File.

(ABHISHEK KUMAR) CHIEF JUDICIAL MAGISTRATE CENTRAL DISTRICT, DELHI